

National Company Law Tribunal

Allahabad Bench

CP NO. 19/ALD/2018
CA NO. 174/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Jaiprakash Associates Ltd vs. Jaypee Infrastructure Development

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of the Companies Act, 2013.

| Sl. NO. | Name | Designation | Representation | Signature |
|---------|---------------|-------------|----------------|-----------|
| 1. | R. P. Agarwal | Adv. | Pet | |
| 2. | | | | |

CP No. 19/ALD/2018, CA No.174/ALD/2017

Sri R.P. Agarwal, Advocate for the petitioner.

The present case is filed as Second Stage Motion petition, which has arisen out of Company Application No. 174/ALD/2017 of this Tribunal. The interim order in detail is recorded separately.

The petitioner is directed to make paper publication by giving 15 days ^{providing not less than ten days} time and further also issue notice to the Central Govt. to the Secretary of Ministry of Corporate Affairs, RD, ROC and other Sectorial authorities as directed in detail order recorded separately.

The matter to be listed on ^{15th} 18th February, 2018.

H.P. Chaturvedi,
Member(Judicial)

Date: 25/01/2018

Typed by
Jyoti
(Stenographer)

Corrected as per the order dated 1/02/2018 Passed in Memo of Rectification dated 1/02/2018

1/02/2018